

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.291/Chd/Pb/2020

Under Section 7(2) of IBC, 2016.

In the matter of:

Edelweiss Asset
Reconstruction Company Ltd. ...Petitioner

Versus

Sarish Soin, Personal Guarantor
Saber Papers Boards Pvt. Ltd. ...Respondent

Present through video conferencing:

Ms. Nivedita Chauhan, Advocate for the petitioner.

At the request of learned counsel for the petitioner, list on

02.08.2021.

Sd/-

(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 16, 2021.
pc